MINISTRY OF LAW AND JUSTICE

(Legislative Department)

NOTIFICATION

New Delhi, the 14th February, 2019

S.O. 871(E).—In pursuance of clause (2) of article 324 of the Constitution, the President is pleased to appoint Shri Sushil Chandra, former IRS (IT)–1980 officer as the Election Commissioner with effect from the date he assumes the office.

[F. No. A.- 45011/25/2018-Admn.I(LD)]

Dr. G. NARAYANA RAJU, Secy.